

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 237 & 238 of 2015 in  
DFR No. 1085 of 2015**

**Dated : 17<sup>th</sup> August, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of :**

**M/s Vedanta Ltd. ...Appellant(s)  
Versus  
Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Matrugupta Mishra  
Mr. Tabrez Malawat  
Ms. Meghana Aggarwal**

**ORDER**

List the matter on **21.08.2015.**

**(T. Munikrishnaiah)  
Technical Member  
Ts/pr**

**(Justice Ranjana P. Desai)  
Chairperson**